GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5278
ANSWERED ON:27.08.2010
NATIONAL COMMISSION FOR WOMEN
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Women (NCW) has requested the Union Government and State Governments to table reports on the issues concerning women in Parliament and State Assemblies to ensure that the recommendations made by them are given due importance;
- (b) if so, the response of the Union Government and State Governments thereto; and
- (c) the action taken by the Union Government in the matter?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): The Union Government have laid the Annual Reports of the National Commission for Women (NCW) for the years from 1992-93 to 2006-07 alongwith the memorandum of action taken on the recommendations contained therein, in so for as they relate to the Central Government and the Audit Reports before each House of the Parliament. The Annual Report of the NCW for the year 2007-08 is being laid in the Parliament in the current Session. Annual Reports for years 2008-09 & 2009-10 have not been received from NCW.

The NCW has requested separately the State Governments on 21.07.2010 to table the Reports of Enquiry Committees of the Commission on issues relating to respective States before the State Assemblies, as provided under Section 10(3) of the National Commission for Women Act 1990.